179 Written Answers	[RAJYA	SABHA] to Questions 180			
Computation of consumer price 194. SHRI NIREN GHOSH :		(b) if so, what are its terms of reference; and			
SHRI MONORANJAN RO Will the Minister of LABOU pleased to state : (a) whether it is a fact that a to the findings of many expert bo	IR be ccording dies, the	(c) the names of the personnel of the Wage Board and the steps taken by Gov- ernment to give representation to the National Union of Journalists in the Board?			
present method of computation of sumer price index for the worki is defective; (b) if so, the details thereof; and	ng class	THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL- GOVIND VERMA) : (a) Yes, Sir.			
(c) what steps are being taken ernment to bring radical changes method as recommended by the Committee appointed by West		(b) and (c) The terms of reference and the personnel of the Wage Board are in the process of being finalized			
Government?		Revision of pay scales of the staff of the Employees Provident Fund Organisation			
THE DEPUTY MINISTER II MINISTRY OF LABOUR (SHE GOVIND VERMA) : (a) No, Sir	I BAL-	196. DR. K. MATHEW KURIAN : SHRI VISWANATHA MENON : SHRI P. K. KUNJACHEN :			
(b) Does not arise.					
(c) The West Bengal Expert C has mainly recommended the rev	ision of	Will the Minister of LABOUR be pleased to state :			
linking factor between August 19 1944 based series of indices for centre compiled and published by ernment of West Bengal. These fall within the jurisdiction of the Government.	the Gov- rnatters	(a) whether Government have taken a final decision regarding the revision of pay scales etc. of the staff of the Emp- loyees Provident Fund Organisation; and			
		(b) if so, the details thereof?			
Third Wage Board for Working J	ournalists				
195. SHRIMATI RATHNABAI SREE- NIVASA RAO : Shri Rabi Ray :		THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL- GOVIND VERMA) : (a) Yes, except for the post of the Central Provident Fund			
Will the Minister of LAB pleased to state :	OUR be	-			
(a) whether Government have decision to constitute a Third Wa for working journalists ;	taken & ge Board	(b) A statement giving the details of the revised scales of pay is placed on the table of the Sabha.			

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# Statement

# I. Scales of pay

S. 1	No. Name of the post	Existing scale	Revised scale
1.	Central Provident Fund Commissioner	Rs. 1800-100-2000	To be revised.
2.	Additional Central Provident Fund Commissioner.	Rs. 1600-100-1800	Rs. 1800-100-2000
3.	Financial Adviser and Chief Accounts Officer.	Rs. 1300-60-1600- 100-1800	Rs. 1500-60-1800- 100-2000
4.	Regional Provident Fund Commissioner (Special Grade)	Rs. 1300-60- 1600	Rs. 1500-60-1800
5.	Deputy Provident Fund Commissioner/ Regional Provident Fund Commissioner (Gr.I)	Rs. 1100-50-1400	Rs. 1300-50-1700
6.	Regional Provident Fund Commissioner (Gr. II)/ Officer on Special Duty.	Rs. 900-40-1000-50/2 1250	Rs. 1200-50-1600
7.	Regional Provident Fund Commissioner (Gr. III)/ Deputy R.P.F.C./ Construction Engineer.	Rs. 700-40-1100- 50/2-1150	Rs. 1100-50-1600
8.	Regional Provident Fund Commissioner (Gr. IV)/ Assistant Provident Fund Commissioner (Gr. I)	Rs. 400-400-450- 30-600-35-670- EB-35-950	Rs. 700-40-900-E.B 40-1100-50-1300
9.	Assistant Provident Fund Commissioner (Gr. II)	Rs. 350-25-500-30- 590-EB-30-800-EB 30-830-35-900	Rs. 650-30-740-35- 810-EB-35-880-40- 1000-EB-40-1200
10.	Accounts Officer/ Internal Audit Officer	Rs. 350-24-500-30- 590-EB-30-800-EB 30-830-35-900.	do
11.	Provident Fund Inspector (Gr. I) Re- ception Officer	Rs. 350-25-500-30- 590-EB-30-800	do
12.	Superintendent	Rs. 350-20-450-EB 25-475	Rs. 550-20-650- 25-750
13.	Special Assistant	do	dc
14.	Provident Fund Inspector (Gr. II)/ Reception Officer	Rs. 230-10-290-15- 320-EB-15-425	Rs. 425-15-500-EB- 15-560-20-700
15.	Head Clerk/Reception Officer/Care- taker	- Rs. 210-10-290-15- 320-EB-15-524	do
16.	Divisional Accountant	Rs. 180-10-290-EB-15 380-EB-15-440	do
		J00-EB-1J-440	*Proposed to ' be revised again.
17.	Machine Operator	Rs. 210-10-290-15- 320-EB-15-425	—do—
18.	Stenographer (Senior)	do	do
	Junior Technical Assistant	do	Rs. 425-15-500-EB- 15-560-20-640
20.	Assistant	Rs. 210-10-290-15- 320-EB-15-380	do

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S. No. Name of the post					Existing scale	Revised scale
21.	Upper Division Clerk-in-cl	narge	;	•	Rs. 130-5-160-8-200- EB-8-256-EB-8- 280-10-300-(plus Rs. 20/-as charge allowance	Rs. 425-15-53 <b>0-EB-</b> 15-560-20-600
22.	Upper Division Clerk/Car	etako	er	•	Rs. 130-5-160-8-200- EB-8-256-EB-8- 280-10-300	Rs. 330-10-380-EB- 12-500-EB-15-560
23.	Stenographer (Jr.)				do	do
24.	Lower Division Clerk				Rs. 110-3-131-4- 155-EB-4-175-5- 180	Rs. 260-6-290-EB 6-326-8-366-EB-8- 390-10-400
25.	Telephone Operator				Rs. 110-3-131-4- 155-EB-4-175-5- 180 (Plus special pay of Rs. 20)	Rs. 260-6-290-EB-6- 326-8-366-EB-8- 390-10-400 (Plus special pay of Rs.20)
26.	Telex Operator				do	do
27.	Plumber/Electrician	•	•	•	Rs. 110-3-131-EB- 4-155	Rs. 260-6-326-EB-8- 350
28.	Staff Car Driver	•		•	Rs. 110-3-131-4- 139	do
29.	Gestetner Operator (Senior	)			Rs. 110-3-131	do
30	Gestetner Operator (Junior	)		•	Rs. 80-1-85-2-95-EB- 3-110	Rs. 210-4-250-EB 5-270
31.	Lift Operator		•	•	Rs. 75-1-85-EB-2- 95-3-110-1-EB- 3-110	do
32.	Jamadar	•	•	•	<b>Rs.</b> 75-1-85-2-95	Rs. 200-3-206-4-234 EB-4-250
33.	Daftry	•	·	•	Rs. 75-1-85-2-95	Rs. 200-3-206-4 234-EB-4-250
34.	Peon		•	•	Rs. 70-1-80-EB-1-85	Rs. 196-3-220-EB- 3-232
35.	Chowkidar				do	do
36.	Sweeper	•	•		do	do
37.	Mail				—do —	do
38.	Water-Carrier				do	do

### II Formula for the fixation of pay

The pay is to be fixed in the revised pay scales in accordance with the following formula :---

(a) Total existing emoluments will first be determined—"existing emoluments" meaning the total of present pay in the existing scale, dearness pay, dearness allowance and interim relief as on 31-12-1972.

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(b) The amount of existing emoluments will be increased by 10 per cent and pay will be fixed in the revised scale at the same stage, if there is one, or at the next higher stage.

(c) In case the pay fixation as in (a) and (b) above results in the pay being fixed in the revised scale at a stage which represents an increase in pay of less than Rs. 10/- when compared to the pay that the employee would have

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#### 185 Written Answers

been entitled to if it were fixed under the Third Pay Commission's formula as accepted by the Government, the pay will be raised further so that the increase is Rs. 10/-, provided that if there is no stage in the time scale where pay can be fixed with such increase, the pay will be fixed at the next higher stage.

III. Date of effect

The revised scales of pay will come into force with retrospective effect from 1-1-1973.

## Confirmation of Staff in the Employees Provident Fund Organisation

197. DR. K. MATHEW KURIAN : SHRI P. K. KUNJACHEN :

Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that staff confirmation has not been done in the Employees Provident Fund Organisation for the year 1973-74;

(b) if so, the reasons for delay in the matter; and

(c) the region-wise details of the staff confirmation yet to be done?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): (a) to (c) The required information is being collected from the Employees' Provident Fund authorities and will be laid on the Table of the Sabha in due course.

198. [Transferred to the 26th November, 1974.]

199. [Transferred to the 26th November, 1974.]

# Production in Rourkela Steel Plant

200. SHRIMATI MAIMOONA SUL-TAN : SHRIMATI SUMITRA G. KUL-KARNI :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Rourkela Steel Plant has suffered a loss of Rs. 20 crores in production as a result of power shortage;

(b) if so, what steps Government have taken to minimise the loss;

(c) whether any captive power plants have been planned to be set up for the steel plant to avoid such losses in future; and

(d) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) Yes, Sir. The Rourkela Steel Plant has suffered an estimated loss in sales turn-over of about Rs. 20 crores due to shortfall in production on account of power shortage during the period 1-4-1972 to 31-8-1974.

(b) Rourkela Steel Plant has five generators of 25 MW each, of which one is a standby generator. The Plant meets its power requirements by purchases from Orissa State Electricity Board over and above its own generation. While measures have been taken to optimise the generation of power at the captive power plant at Rourkela, constant liaison is being maintained with CWPC (Central Water & Power Commission) as well as Orissa State Electricity Board and other power supply grids in the Eastern Region with a view to securing power for RSP on priority.

(c) and (d) A proposal to augment the captive power generation capacity in Rourkela by 120 MW as a long term measure is being examined.

## Unlifted Stocks of non-ferrous Metals

201. SHRI GANESH LAL MALI:

SHRIMATI MAIMOONA SUL-TAN :

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Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred Question No. 201 on 15th November, 1974?

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